Arrest of Pakistanis in Jamma and Kashmir

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•784. {Shri Bishwanath Roy: Shri Raghunath Singh;

Will the Minister of Home Affain be pleased to state whether it is a fact that some bombs and explosives bearing Pakistan Army marks were found recently in possession of a Pakistani Army Havildar who had crossed into Indian territory near Uri?

The Minister of State in the Ministry of Home Affairs (Shri Datar): The case is under investigation and it would not be in public interest to disclose the details.

Shri Bishwanath Roy: May 1 know whether the person arrested has given any statement which implies the direct hand of the Pakistan Government in sending explosives and bombs for overthrowing the Government?

Shri Datar: Sir, I would point out to the House that it would not be in public interest to disclose any details.

Shri Hem Barua 70se-

Mr. Speaker: When it is not in the public interest what is the use of putting further questions?

Shri Hem Barua: I want to know whether this matter of sabotage in the State is resorted to by officially sponsored organisations in Pakistan like the one led by the former Major-General Akbar Khan?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): The hon. Member is trying to find out by indirect way the answer to the very question which you said would not be proper at this stage.

Mr. Speaker: Exactly so.

Annual Increments

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*786. { Shri B. C. Mullick: Shri Surendranath Dwivedi:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that differ-

ent principles are observed in the matter of granting annual increments to the graded and non-gråded Assistants in so far as type-writing tests are concerned; and

(b) if so, the reasons thereof?

The Minister of State in the Ministry of Home Affairs (Shri Datar); (a) and (b). Non-graded persons are appointed to posts of Assistant on a purely temporary and ad hoc basis. It is the intention of Government to revert them as early as possible. Ordinarily, therefore, they are not expected to continue in posts of Assistant long enough to earn increments. Government are aware, however, that on account of shortage of graded personnel at this level, non-graded persons have, in fact, continued for long periods as Assistants. What should be done in such cases, if the persons have not qualified at the type-writing test, is engaging the attention of Government.

Shri B. C. Mullick: May I know whether officers who have attained the age of forty or forty-five are being asked to practise and to appear for Typing tests and in case of failure to pass such tests their increments are stopped?

Shri Datar: In the case of displaced government servants who are above forty-five, they are not required to pass the test—so far as I am aware, at present.

Visit of British Director of Naval Intelligence

•787. Shri Rameshwar Tantia: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the British Director of Naval Intelligence recently visited India; and

(b) if so, what was the purpose of his visit?

The Prime Minister and Minister of External Affairs (Shri Jawahariai Nehru): (a) and (b). Yes. He halted st Delhi for a day en route from Marachi to Singapore. He arrived in Delhi on the 17th October and left Delhi on the 18th October 1957. The visit was principally one of courtesy. The Officer was passing through en route from the United Kingdom to the Far East.

Shri Rameshwar Tantia: Is Government aware of a news item published in the Daily Express of London dated 24th October that the British Admiralty is worried about the possibility of leakages of secrets to Russia and Red China through Commonwealth naval co-operation with India and that the visit to India of the British Naval Chief of Intelligence was connected with it?

Shri Jawaharlal Nehru: Government's attention has been drawn to this news item. So far as the Government knows, there is no truth in it; that is to say, certainly no reference was made to this or discussion took place on any such subject here.

Shri Joachim Alva: Did the British Director of Naval Intelligence pay any calls on our Naval Officers, Sir?

Shri Jawaharlal Nehru: Obviously he had come for that purpose. It was a visit of courtesy, to pay calls. Otherwise it would not have been a visit of courtesy.

Beggar Problem

*789. Shri B. S. Murthy: Will the Minister of Home Affairs be pleased to state:

(a) whether any State Governments have sent schemes for tackling beggar problem within the State;

(b) if so, the names of the States; and

(c) the financial assistance asked by the States?

The Deputy Minister of Home Affairs (Shrimati Alva); (a) Yes.

(b) Uttar Pradesh, Bombay, and Madras.

· (C)	Utt <mark>ar Pradesh</mark> Bombay Madras	Rt. <i>Rs.</i> Rs.	43000 39000 13035 1957- 58
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Shri B. S. Murthy: What about the other States?

Shrimati Alva: Some States have sent their schemes and I have given figures for those States. The other States have not sent their schemes yet.

Shri B. S. Murthy: May I know whether the Central Government is having a comprehensive scheme in this matter?

Shrimati Aiva: Yes, Sir. The Central Government has a comprehensive scheme of Rs. 2 crores under the Second Five Year Plan. But, we have to leave the details of the schemes to the State Governments.

Shri Thimmaiah: May I know whether the Government has given some financial assistance to some States which have a'ready started tackling this problem of beggars?

Shrimati Alva: Yes, Sir. We give 50 per cent of the recurring expenditure every year.

Fees on Applications for Government Posts

***791. Raja Mahendra Fratap:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that every applicant for every Government post made through Union Public Service Commission has to pay a fee;

(b) whether it is a fact that this fee is forfeited even if the applicant does not receive the job; and

(c) if so, the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes.

(b) The fee is not refundable except in certain circumstances.